

**Explanatory statement giving reasons  
for immediate Legislation by the  
Kalakshetra Foundation  
Ordinance, 1993**

THE MINISTER OF STATE IN THE  
MINISTRY OF URBAN DEVELOPMENT  
AND MINISTER OF STATE IN THE  
MINISTRY OF WATER RESOURCES  
(SHRI P.K. THUNGON): On behalf of  
Kumari Selja,

I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Kalakshetra Foundation Ordinance, 1993.

[Placed in the Library. See No.  
LT 4783/93]

14.24 hrs.

**MESSAGES FROM RAJYA SABHA**

[English]

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

(i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Kalakshetra Foundation Bill, 1993, which has been passed by the Rajya Sabha at its sitting held on the 13th December, 1993."

(ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the

Lok Sabha that the Rajya Sabha, at its sitting held on the 13th December, 1993, agreed without any amendment to the Governors (Emoluments, Allowances and Privileges) Amendment Bill 1993, which was passed by the Lok Sabha at its sitting held on the 9th December, 1993."

(iii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Coir Industry (Amendment) Bill, 1993, which has been passed by the Rajya Sabha at its sitting held on the 14th December, 1993."

(iv) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 14th December, 1993, agreed without any amendment to the State Bank of India (Amendment) Bill, 1993, which was passed by the Lok Sabha at its sitting held on the 11th December, 1993."

14.25 hrs.

[English]

**BILLS**

**as passed by Rajya Sabha**

SECRETARY-GENERAL: Sir, I lay on the Table the following Two Bills, as passed by Rajya Sabha:—

1. The Kalakshetra Foundation Bill, 1993; and

2. The Coir Industry (Amendment) Bill, 1993.